IN THE HIGH COURT OF ORISSA, CUTTACK
N O T I C E

As directed, it is hereby informed that the following case listed under the heading "For Admission-Tender" will be taken up before the Division Bench of Hon'ble The Chief Justice and Hon'ble Mr. Justice Chittaranjan Dash, today, the 04th November, 2026.

CHIEF JUSTICE'S COURT (2ND FLOOR)
THE HON'BLE THE CHIEF JUSTICE
THE HON'BLE MR. JUSTICE CHITTARANJAN DASH

FOR ADMISSION - TENDER

1)	WP(C)/32371/2026 [ODHC010770962026] (Order, Dtd.15.10.2026 may kindly be seen. Neither counter affidavit nor rejoinder affidavit has been filed. IA No.19187/2026 at fl.A for further orders regarding stay.) MENTION	M/S. LASER POWER AND INFRA LTD., KOLKATA **Vs**	SATYA SMRUTI MOHANTY S.S.PRADHAN, G.RAI, G.NAYAK, S.S.MOHARANA, P.PATNAIK, N.PRADHAN, R.BANERJEE, K.D.SAKAR, V.BIRMECHA
		ODISHA POWER TRANSMISSION CORPORATION LTD., KHORDA	BIJAYA KUMAR DASH(SR.ADV),S.R.DASH,R.K.NAYAK,S.BEHERA,D.SAHU

BY ORDER,

THE HIGH COURT OF ORISSA
CUTTACK
04.11.2026

SD/ SHIBASISH GIRI
04.11.2026
DY. REGISTRAR (JUDL.)